

**NATIONAL COMPANY LAW TRIBUNAL
JAIPUR BENCH**
(through web-based video conferencing platform)

**Item No. 212
Cont. A (CA) No. 05/425/JPR/2022
Under Section 425 of
Companies Act, 2013**

In the matter of:

Pawan Kumar Goyal and Ors.

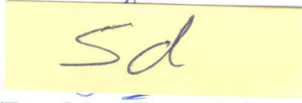
...Petitioners

Versus

Basant Kumar Goyal & Ors.

...Respondents

Due to paucity of time, the matter could not be taken up. Post the matter to
17.04.2023.


**(Prabhu Dayal Sewda)
Court Officer**

March 15, 2023